

NOTICE

This is to inform all concerned that **2nd National Lok Adalat** is scheduled to be organized by Calcutta High Court Legal Services Committee on **Saturday, the 22nd June, 2024 at 10-30 a.m.** in the High Court premises to facilitate settlement of cases pending in the High Court, Calcutta including pre-litigation matters likely to be filed before the High Court, Calcutta by and amongst the parties thereto through ADR mechanism.

This is to further inform all concerned that applications, submitted jointly by parties and / or their Learned Advocates interested in getting their cases / matters settled before the National Lok Adalat would be received **up to 5-00 p.m. on Tuesday, the 18th June, 2024** at the Office of the CHCLSC located in the **Ground Floor** in the Centenary Building. The applications received after the aforesaid deadline, would be considered for the next Lok Adalat keeping in view the time taken to requisition the case records from the respective departments, as well as for finalization of the Benches and the respective cause-lists.

This is for further information that

- i) no reconstruction of file will be entertained if, case record is not available before the Lok Adalat Bench,
- ii) cause list of this Lok Adalat will be prepared on the basis of availability of case records only.

By Order

Sd/-

Secretary,
Calcutta High Court Legal Services Committee